

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 600 OF 2025

IN THE MATTER OF:

**Shri Sanatan Dharam Kumar Sabha
Through its President Sh. Bal Krishna Singla**

.....PETITIONER

VERSUS

State of Punjab & Ors.

.....RESPONDENT

AMEDNED MEMO OF PARTIES (As Per ORDER DATED 04.05.2026)

**Shri Sanatan Dharam Kumar Sabha
Through its President Sh. Bal Krishna Singla**

.....PETITIONER

VERSUS

1. State of Punjab

Through its Principal Secretary, Environment, Forest & Climate Change,
Government of Punjab,
Academic Block, Mahatama Gandhi
State Institute of Public Administration/Adjacent Sacred Heart School,
Sector-26, Chandigarh-160019
Email: hs-chd@nic.in/ ronz.chd-mef@nic.in

.....Respondent No. 1

2. District Magistrate, Patiala

District Administrative Complex,
Block A Mini Secretariat, Patiala - 147001
Email: dc.ptl@punjab.gov.in

.....Respondent No. 2

3. Punjab Pollution Control Board

Through its Member Secretary
Vatavaran Bhawan, Nabha Road, Patiala, Punjab, 147001
Email: msppcb@gmail.com / msppcb@punjab.gov.in

.....Respondent No. 3

4. Municipal Corporation, Patiala

Through its Commissioner,
Moti Bagh, Patiala, Punjab - 147001
Email: cmc_patiala@yahoo.com

.....Respondent No. 4

5. Principal Secretary, Urban Development

Department of Housing and Urban Development,
PUDA Bhawan, Sector 62,
S.A.S. Nagar, Mohali, Punjab
Email: acshud@punjab.gov.in

.....Respondent No. 5